

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION NO. 3541

TO BE ANSWERED ON MONDAY, AUGUST 08, 2022
SRAVANA 17, 1944 (SAKA)

“Constitution of 8th Pay Commission”

3541: SHRI DEEPAK BAIJ:
SHRI JANARDAN SINGH SIGRIWAL:

Will the **Minister of Finance** be pleased to state:

- (a) whether the Government proposes to ensure timely constitution of 8th Central Pay Commission for Central Government employees so that it could be implemented on 01.01.2026;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the other measures being taken by the Government to increase their salary in view of rising inflation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a): No such proposal is under consideration with the Government for constitution of 8th Central Pay Commission for the Central Government employees.
- (b) & (c): Do not arise.
- (d): In order to compensate Central Government employees for erosion in the real value of their salaries on account of inflation, Dearness Allowances (DA) is paid to them and the rate of DA is revised periodically every 6 months on the basis of rate of inflation as per All India Consumer Price Index for Industrial Workers (AICPI-IW) released by Labour Bureau under M/o Labour & Employment.
